

**Food Safety and Standards Authority of India**  
**Monthly Achievements**

**March, 2023**

**REGULATIONS DIVISION**

**Final Notifications**

Food Safety and Standards Authority of India (Transaction of Business at its meetings) Amendment Regulations, 2023 related to revision of sitting fee for members of the Food Authority other than ex-officio members [Notified on: 23-03-2023]

**Draft Notifications issued for inviting public comments**

Draft Food Safety and Standards (Foods for Infant Nutrition) Regulations, 2020 [Notified on: 29-03-2023]

**TICD**

**I. Clearance of Imported consignments of Food Grains including Pulses and Crude oil (edible grade)**

FSSAI dated 07<sup>th</sup> March 2023 issued direction to Authorised officers to facilitate timely processing and clearance for the imported consignment of Food Grains including Pulses and Crude oil (edible grade).

**II. Notification of Authorised Officer.**

As per Section Notification of Authorised Officer under section 25 read with Section 47(5) of FSS Act 2006, FSSAI vide order dated 28<sup>th</sup> March 2023 has notified Authorised Officer (any of the jurisdictional Custom Officials) for food import entry point ICD Adani Kila Raipur- Ludhiana, Punjab Port code- INQRP6, Authorised officer- Superintendent/ Appraiser/Inspector/Examiner

**TRAINING AND CAPACITY BUILDING**

Food Handlers- FoSTaC Training programme of FSSAI focuses on ensuring Good Manufacturing Practices (GMP) and proper hygiene and sanitation in food service establishments. These short duration training programs for food handlers are being organized regularly through empanelled Training Partners and trainers. During March, 2023, 34237 food handlers were trained through 1006 Food Safety Supervisor trainings.

## **RCD**

### **ORDERS/ADVISORIES/CLARIFICATIONS-**

1. All commissioners of Food Safety were requested to deploy Food Safety on Wheels (FSW) for checking of adulteration in milk Vide order dt. 03.03.2023; testing of At least 10 samples of milk and/or milk products are requested to be carried out through every FSW on daily basis under their respective jurisdiction.
2. Vide order dated 07<sup>th</sup> March 2023 FSSAI has directed Commissioner of Food Safety of all states/UTs, Central Licensing Authorities and Regional Directors to carry out special enforcement drive for various Nutraceutical/Health Supplements products being sold in the market which are not in compliance with the provisions of Food Safety and Standards (Health Supplements, Nutraceuticals, Food for Special Dietary Use, Food for Special Medical Purpose, and prebiotics and Probiotics) Regulations, 2022 apart from being in contravention with the provisions of Food Safety Standards (Advertising and Claims) Regulation, 2018.

### **Release of funds under MoU framework**

1. Under the Scheme of MoU with States/UTs, FSSAI has been providing financial and technical assistance to States/UTs since 2020-21 against approved work plans to address the gaps in the food safety ecosystem and improve the overall food safety status in the country. These activities include upgrading State Food Testing eco-system, organizing various FSSAI initiatives, conducting IEC activities, setting up helpdesk for licensing & registration, audits of State licensed FBOs, testing of samples in FSSAI

empanelled private laboratories, organizing Basic FoSTAC training for FBOs etc. Funds are provided under Central Sector Scheme as well as from non-CSS funds. Funds are provided under Central Sector Scheme as well as from non-CSS funds. During March, 2023, a sum of Rs. 15600.995 lakh (CSS- Rs. 11099.00 lakh, non-CSS Rs. 4501.995 lakh) was released to thirty six States and UTs.

2. Overall, under the MoU framework during current financial year 2022-23, an amount of Rs.19582.67 Lakh under Central Sector Scheme (SoFTeL) and Rs. 24622.465 lakh under non-CSS (including Rs 377.85 Lakh released in advance for fortificant testing equipment) totaling Rs. 44205.135 lakh (442.05 Crore) has been released to 36 States/UTs till end of March, 2023.

## Science and Standards Division

### Meeting of Scientific Panels:

Conducted Scientific Panel meetings in the month of March, 2023 for all the 21 Scientific Panels which were reconstituted vide order no. S&S/SSC-SP&SC/2022 dated 24<sup>th</sup> February 2023 for providing opinion on various scientific issues and for developing food standards.

## Social Behaviour Change Division

1. In the month of March 2023, a total of 67 Creatives including on millets were designed and circulated for creating public awareness through different social media platforms of FSSAI.

2. In the month of March 2023, total no. of certificates awarded under the Eat Right India initiatives are as follows:

Sl. No.	Initiative	Total
1.	Eat Right Street Food Hub	12
2.	Eat Right Places of Worship	18
3.	Eat Right Fruit and Vegetable Market	3
4.	Eat Right Campus	140
5.	Eat Right School	109
6.	Eat Right Station	6

3. Eat Right Millets Melas and Walkathons/Cyclothons are being organised in various parts of the country to spread awareness about the health benefits of millets and its usage in daily diet. 14 such melas and walkathons/cyclothons were conducted in the month of March 2023.

4. FSSAI, under the aegis of Ministry of Health and Family Welfare (MoHFW), organized a conference with technical sessions on promotion and awareness of Millets on 18th and 19th of March, 2023. The sessions were held at the AP Shinde Symposium Hall as part of the Global Millets (Shree Anna) Conference. There were 17 international and 23 national speakers at the conference.
5. Hon'ble Prime minister Shree Narendra Modi digitally launched a book, "Shree Anna – A Holistic Overview", based on standards on millets prepared by FSSAI during the inauguration of Global Millets (Shree Anna) Conference on 18th March, 2023.
6. FSSAI participated in the 33rd Aahar International Food and Hospitality Fair 2023, organized by the India Trade Promotion Organisation (ITPO) from 14th March to 18th March, 2023 at Pragati Maidan, New Delhi demonstrating various online platforms like Food Safety Compliance System (FoSCoS), Food Safety Training and Certification (FoSTaC), Food Testing and other programs to ensure compliance of food safety standards in the country.
7. To mark the celebration of 2023 as the International Year of Millets, the next challenge in the series of NetProFaN Eat Smart Chapters Challenge is "Millets Challenge" was launched in the month of March with an objective to raise awareness about millets and its health benefits.
8. The NetProFaN Patna Chapter was launched in the month of March to promote consumption of safe and healthy diet and scale up Eat Right India initiatives.

## **Quality Assurance Division**

### **1) Notification of Food Testing Laboratories:**

A private laboratory namely N.D. International, Kolkata, has been notified as Primary food testing Laboratory under Section 43 (1) of Food Safety and Standards Act, 2006 vide gazette notification dated 23<sup>rd</sup> March, 2023. This has brought the total number of primary food testing laboratories to 232.

### **2) Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs:**

#### **a) Capacity Building:**

FSSAI has conducted 1 Hands - On training program on Determination of Safety parameters in Meat & Meat products during 13-17 March, 2023. 13 laboratory personnel of State Food Testing Food Laboratories have attended this training program.

#### **b) Sanction of grants under Central Sector Scheme (CSS) for State Food Testing Laboratories**

FSSAI has sanctioned an amount of Rs.107.67 crores to the states/UTs for strengthening of State Food Testing Laboratories under SoFTeL scheme and an

amount of Rs.7.98 crores for referral laboratories for carrying out capacity building and other activities for the technical support to be provided to state food testing laboratories.

**c) Food Safety on Wheels (FSW)**

In the month of March, 12 FSWs have been made functional and thus the total number of functional FSWs in the country has become 179.